

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.10/AM17
(HELD ON 28.09.2016)
UNDER THE CHAIRMANSHIP OF
SHRI DARSHAN SINGH, ADDL. DGFT

Meeting No. 10/87-NC-7/2016 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 28.09.2016, under the Chairmanship of Shri Darshan Singh, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Seikhomang Kipgen, Dy. DGFT
- 3) Smt. Chander Kanta Pandey, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-228	SUPREME INDUSTRIES LTD.	HQ F. No. 01/87/162/00015/AM16/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. 0310792783 dated 09.01.2015	RA F. No. 03/93/160/00680/AM15	

Request: Amendment in the description of Export Product to read as "Articles made out of Cross Laminated Multilayer Film i.e. Tarpaulins, Covers" against Advance Authorization No. 0310792783 dated 09.01.2015

Decision: A copy of Representation of firm was forwarded to the Department of Chemicals & Petrochemicals (D/o C&PC) on 05.05.2015. However, the Committee decided to refer the matter to the Technical Committee.

Case No. A-230	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00018/AM15/DES-VII	Status: Approved
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. 0510384978 dated 25.04.2014	RA F. No. 05/24/040/00489/AM14	

Request: Enhancement in the quantity of Import Items allowed by NC against Advance Authorization No. 0510384978 dated 25.04.2014

Decision: The Norms Committee considered the case in the meeting and decided to approve the following revised ad-hoc norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Both side Aluminium Foil laminated HDPE Woven Fabric (Containing 28+-1% Aluminium Foil, 32 +-1% HDPE Woven Fabric)	1 kg	1. Aluminium Foil (Thickness 6.5 micron)	0.294 kg
		2. LLDPE Granules	0.357 kg
RA may take consequential action as per Policy / Procedures.			

Chander

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Case No. A-231	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00465/AM14/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. 0510376612 dated 20.01.2014	RA F. No. 05/24/040/00394/AM10	

Request: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 0510376612 dated 20.01.2014

Decision: Committee considered the case in the meeting and decided to approve previous norms and maintain the status quo.

Case No. A-243	Paradise Polymers Ltd., Mumbai	HQ F. No. 01/87/050/00058/AM15/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. 0310773869 dated 11.03.2014	RA F. No. 03/95/040/00968/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310773869 dated 11.03.2014.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-253	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00131/AM14/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 3010094324 dated 03.06.2013	RA F. No. 30/24/040/00008/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010094324 dated 03.06.2013

Decision: A copy of representation of firm was forwarded to DIPP on 28.12.2015. Comments awaited from DIPP.

Case No. A-258	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00184/AM13/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 3010087078 dated 26.06.2012	RA F. No. 30/24/040/00013/AM13	

Request: Request of M/s Eastman Reclamations, Jalandhar for fixation of adhoc norms in respect of Advance Authorization No. 3010087078 dated 26.06.2012 for the export product—"Reclaim Rubber".

Decision: A copy of representation of firm has been forwarded to DIPP on 02.02.2015. Comments awaited from DIPP.

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Case No. A-260	M/s Yash Enterprises	HQ F. No. 01/87/50/00433/AM15/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. 0310791655 dated 03.12.2014	RA F. No. 03/95/040/00595/AM15	

Subject: Enhancement in the wastage allowed by NC in its Meeting No. 08/AM16 held on 29.05.2015.

Decision: A D/L No. 46011/16/2015-PC.II dated 02.03.2016 was issued by D/o C&PC to firm. Reply still awaited.

Case No. A-262	M/s Veekay Polycoats Ltd.	HQ F. No. 01/87/50/146/AM13/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 0510329142 dated 09.07.2012	RA F. No. 05/24/040/00107/AM13	

Subject: Amendment in the description of Export Product against Advance Authorization No. 0510329142 dated 09.07.2012.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-273	M/s Bilcare Ltd.	HQ F. No. 01/87/50/00070/AM16/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 3110065388 dated 23.04.2015	RA F. No. 31/83/040/00270/AM15	

Subject: Fixation of adhoc norms against Advance Authorization No. 3110065388 dated 23.04.2015

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-375	M/s Hamilton Housewares Pvt. Ltd.	HQ F. No. 01/87/050/174/AM14/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date	RA F. No. 26/24/040/00002/AM14	

Decision: The case was considered and decided to refer to the Technical Committee.

Case No. A-378	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/050/00538/AM14/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 2610012322 dated 20.01.2014	RA F. No. 26/24/040/00006/AM14	

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Request: Fixation of adhoc norms in respect of Advance Authorization No. 2610012322 dated 20.01.2014

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-391	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/050/00358/AM15 DES-VII	Status: Approved
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 2610012697 dated 11.11.2014	RA F. No. 26/24/040/00014/AM15	

Request: Amendment in the description of Export Product

Decision: The Committee considered the request of firm and it was decided to amend the description of Export Product to read as "FLOBIND 1510".

Besides above amendment, there is no change in the earlier decision of NC, subject to the condition that RA to verify that the exports have been done by the firm against the said Advance Authorization is prior to the decision of NC taken in its Meeting No. 5/AM17 held on 15.07.2016.

Case No.:A-399	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	HQ File :01/87/050/00481/AM15/	Status: Approved
Meeting No.10/AM 2017 Held on 28-09-2016	RLA File : 32/24/040/00025/AM15	Lic.No/Date:3210077449 Dated 27.02.2015	

Subject:Re fixation of Norms against Advance Authorization No.3210077449Dated 27.02.2015.

Decision : Based on previous decision taken in case No.91 in Meeting No.07/AM 2017 held on 12-08-2016 the Committee considered the case in the meeting and decided to approve the norms as applied for by the firm in their Advance Authorization .

RA may take consequential action as per Policy / Procedures.

Case No.:A-400	Party Name:M/s Vinyl Tubes Pvt. Ltd.	HQ File :01/87/050/00003/AM14/	Status: Approved
Meeting No.10/AM 2017 Held on 28-09-2016	RLA File : 05/24/040/00453/AM13	Lic.No/Date:0510348870 12.3.2013	

Subject:Fixation of Input norms for Advance Authorization No.0510348870 dated 12.3.2013.

Decision : The Committee considered the case in the meeting and decided to approve the norms as under:

Export Item	Qty.	Import Item	Qty.
PVC RISER MAIN PIPE WITH NITRILE RUBBER FITING FOR HANDPUMP: PVC RISER PIPE OF DIFFERENT SIZES. THICKNESS, LENGTH, AND PRESSURE Total Quantity:191370.000	1 Kg. (Net weight of main pipe)	1. PVC RESIN	0.94285 kg
		2. TITANIUM DIOXIDE	0.01 kg

RA may take consequential action as per Policy / Procedures.

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Case No. A-401	M/s Trimurti Poly-Chem Pvt. Ltd.	HQ F. No. 01/87/50/00168/AM15/DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. 0710105189 dated 19.06.2014	RA F. No. 07/24/040/00083/AM15	

Subject: Enhancement in the wastage allowed by NC in its Meeting No. 16/AM16 held on 28.08.2015.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-402	M/s Image Labels Pvt. Ltd.	HQ F. No. 01/87/050/00412/AM15/ DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 0710107263 dated 23.12.2014	RLA F. No. 07/24/040/00339/AM15	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0710107263 dated 23.12.2014

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-403	M/s Chirag Pack (India) Pvt. Ltd.,	HQ F. No. 01/87/050/00350/AM12/ DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 0310677985 dated 20.01.2012	RA F. No. 03/94/040/00921/AM12	

Request: Amendment in the description and enhancement in the quantity of Import Item 5.

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-404	M/s JK Paras Polycoats Ltd.,	HQ F. No. 01/84/050/00147/AM13 DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 0510329277 dt. 10.07.2012.	RA F. No. 05/24/040/000131/AM13	

Request: Amendment in the description of Export Product against Advance Authorization No. 0510329277 dt. 10.07.2012.

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

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Case No. A-405	M/s Pune Metagraph,	HQ F. No. 01/87/050/00001/AM16/ DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 3110065375 dated 06.04.2015	RA F. No. 31/83/040/00258/AM15	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3110065375 dated 06.04.2015

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-406	M/s Payal-Petrochem Pvt. Ltd.,	HQ F. No. 01/87/050/00212/AM15/ DES-VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 0510386973 dated 21.05.2014	RA F. No. 05/24/040/00434/AM14	

Request: Amendment in the description and enhancement in the quantity of Import Item.

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-407	M/s K.L.J. Polymers & Chemicals Ltd.,	HQ F. No. 01/87/50/181/AM16/DES- VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 0510395439 dated 26.08.2015	RA F. No. 05/23/040/00220/AM16	

Subject: Amendment in the description of Export Product against Advance Authorization No. 0510395439 dated 26.08.2015.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-408	M/s K.L.J. Polymers & Chemicals Ltd.,	HQ F. No. 01/87/50/254/AM16/DES- VII	Status: Deferred
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 0510395693 dated 22.09.2015	RA F. No. 05/23/040/00249/AM16	

Subject: Amendment in the description of Export Product against Advance Authorization No. 0510395693 dated 22.09.2015.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-409	M/s. Flexituff International Ltd.	HQ F. No. 01/84/050/00266/AM12 DES-VII	Status: Approved
NC No.:10/AM17 Dated: 28.09.2016	Adv. Lic. No. and Date 1110026061 dated 02.11.2011	RLA F. No. 11/24/040/00041/AM12	

Request: Amendment in the description of Export Product against Advance Authorization No. 1110026061 dated 02.11.2011

Decision: The Committee considered the request of firm and it was decided to amend the description of Export Product to read as "FLEXIBLE INTERMEDIATE BULK CONTAINERS NET CONTENTS:- 1.) PP GRANULES- 117.500 M.T., 2.) UV STABILIZER- 2.500 M.T., 3.) PP Fabric (GEO Fabric)- 80.000 M.T., 4.) **PACKING MATERIAL (PP GRANULES)- 2.000 M.T.**".

Besides above amendment, there is no change in the earlier decision of NC, subject to the condition that RA to verify that the exports have been done by the firm against the said Advance Authorization is prior to the decision of NC taken in its Meeting No. **19/AM16** held on **07.12.2015**.

Case No.:A-410	M/s DSM India Pvt. Ltd.	HQ File :01/87/050/00345/AM16/	Status: Approved
Meeting No.10/AM 2017 Held on 28-09-2016	RLA File : 31/83/040/00004/AM16	Lic.No/Date:3110065852 5.1.2016	

Subject: Amendment in Ratification of Ad-hoc norms for Advance Authorization No. 3110065852 Dated 5.1.2016.

Decision : The Committee considered the case in the meeting and the description of the 4th export product in the norms has been amended to read as "Arnite TV6 241 20% Glass Fiber Reinforced flame Retardant (Non-Blooming) PBT Compound"

RA may take consequential action as per Policy / Procedures.

Case No.:A-411	Party Name: M/s DSM India Pvt. Ltd.	HQ File :01/87/050/00493/AM15/	Status: Approved
Meeting No.10/AM 2017 Held on 28-09-2016	RA File : 31/83/040/00240/AM15	Lic.No/Date:3110065285 16.02.2015	

Subject: Amendment in Ratification of Ad-hoc norms for Advance Authorization No. 3110065285 Dated 16.02.2015

Decision : The Committee considered the case in the meeting and decided to approve the following ad-hoc norms as under:

Export Item	Qty.	Import Item	Qty.
Arnite TZ 6280 (20% Glass Fiber Reinforced Micro Sphere Based PBT Compound)	1 Kg.	1.PBT Chips/Granules Based Polymer	0.5922 Kg
		2.Glass Fiber Chopped Strands	0.2060 kg
		3.Micropearl Glass Beads	0.2060 kg
		4.Masterbatch Colorant	0.0206 kg
		5.Ligalub/Loxiol G-32	0.0052 kg

RA may take consequential action as per Policy / Procedures.

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ON LINE CASES

1.	Case No.: 5/21/87-ALC1/2015	Party Name:LEBRACS RUBBER LININGS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00287/AM16/	RLA File :25/24/040/00003/AM13/	Lic.No/Date:2510003923 27.02.2013	
Decision: A D/L No. 7/119/2016-TSW dated 23.03.2016 was issued by DIPP to firm. This was followed by Reminder from DGFT on 26.08.2016 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply.				

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Case No.:13/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Approved																
HQ File :01/87/050/00069/AM17/	RLA File :07/24/040/00167/AM12/	Lic.No/Date:0710095284 09.05.2013																	
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 31/87-ALC1/2010 held on 03.11.2010 and recommended as under:																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">Antistatic Conductive Film</td><td rowspan="3">1 kg</td><td>1. LLDPE Granules</td><td>0.4725 kg</td></tr><tr><td>2. LDPE Granules</td><td>0.3675 kg</td></tr><tr><td>3. ENTIRA (Ionomer Resin)</td><td>0.2100 kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Antistatic Conductive Film	1 kg	1. LLDPE Granules	0.4725 kg	2. LDPE Granules	0.3675 kg	3. ENTIRA (Ionomer Resin)	0.2100 kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
Antistatic Conductive Film	1 kg	1. LLDPE Granules	0.4725 kg																
		2. LDPE Granules	0.3675 kg																
		3. ENTIRA (Ionomer Resin)	0.2100 kg																
RA may take consequential action as per Policy / Procedures.																			

3	Case No.: 18/18/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00188/AM16/	RLA File :07/24/040/00145/AM14/	Lic.No/Date:0710098407 19.09.2013	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

4	Case No.: 9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	
Decision: The Committee considered the case as per agenda and decided to refer the case to Technical Committee.				

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5	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	
Decision : In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 23.02.2015. Comments still awaited.				

6	Case No.:14/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Approved
	HQ File :01/87/050/00070/AM17/	RLA File :07/24/040/00321/AM14/	Lic.No/Date:0710103665 22.04.2014	

Decision : The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 31/87-ALC1/2010 held on 03.11.2010 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Antistatic Conductive Film	1 kg	1. LLDPE Granules	0.4725 kg
		2. LDPE Granules	0.3675 kg
		3. ENTIRA (Ionomer Resin)	0.2100 kg
RA may take consequential action as per Policy / Procedures.			

7	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	
Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 26.11.2014. Comments still awaited.				

8	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	
Decision : In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 25.11.2014. Comments still awaited.				

9	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	
Decision : A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments still awaited.				

10	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	
Decision : In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 11.03.2015. Comments still awaited.				

11	Case No.:22/32/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	
Decision : In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.08.2015. Comments still awaited.				

12	Case No.:27/42/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	
Decision : A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments still awaited.				

13	Case No.:32/42/87-ALC1/2014	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	
Decision : A D/L No. 46011/64/2015-PC.II dated 17.07.2015 was issued by D/o C&, the firm had submitted its reply, a copy of the same was forwarded to D/o C&PC on 13.10.2015. Comments still awaited.				

14	Case No.:18/16/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00141/AM16/	RLA File :17/24/040/00114/AM15/	Lic.No/Date:1710005969 12.11.2014	
Decision: A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC.				

15	Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	
Decision : In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments still awaited.				

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16	Case No.:24/47/87-ALC1/2014	Party Name:PATTU INDUSTRIES	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	
Decision : In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments still awaited.				

17	Case No.:21/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date:0810134245 05.01.2015	
Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.				

18	Case No.:22/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date:0810134260 06.01.2015	
Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.				

19	Case No.:31/4/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	
Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information to D/o C&PC.				

20	Case No.:11/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00134/AM16/	RLA File :31/83/040/00016/AM16/	Lic.No/Date:3110065414 07.05.2015	
Decision : A D/L No. 46011/73/2015-PC-II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. The Committee considered the case and decided to refer the case to DIPP.				

21	Case No.:21/18/87-ALC1/2015	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00191/AM16/	RLA File :09/24/040/00049/AM16/	Lic.No/Date:0910062005 12.05.2015	
Decision : A D/L No. 46011/22/2012-PC-II dated 10.12.2015 was issued by D/o C&PC to firm. Reply still awaited. The Committee considered the case and decided to refer the case to DIPP.				

Signature

Signature
SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

22

Case No.:1/13/87-ALC1/2015	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: withdrawn
HQ File :01/87/050/00107/AM16/	RLA File :05/24/040/00038/AM16/	Lic.No/Date:0510394256 14.05.2015	
Decision: The Committee noted that the adhoc norms for the subject Advance Authorization have already been rejected by NC in its Meeting No. 9/87-ALC1/2016 held on 12.09.2016, however the case came up before NC due to non-updation in the online system. Thus, the Committee decided to withdraw the case.			

23	Case No.:32/16/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00155/AM16/	RLA File :03/94/040/00056/AM16/	Lic.No/Date:0310796199 26.05.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.			

24	Case No.:51/18/87-ALC1/2015	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00221/AM16/	RLA File :03/95/040/00014/AM16/	Lic.No/Date:0310796232 27.05.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 29.10.2015. Comments still awaited.			

25	Case No.:36/16/87-ALC1/2015	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00159/AM16/	RLA File :03/94/040/00132/AM16/	Lic.No/Date:0310796440 04.06.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 29.10.2015. Comments still awaited.			

26	Case No.:12/16/87-ALC1/2015	Party Name:K.R.T. POLYMERS,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00135/AM16/	RLA File :32/24/040/00006/AM16/	Lic.No/Date:3210077567 17.06.2015	
	Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.			

	Case No.:39/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
27	HQ File :01/87/050/00162/AM16/	RLA File :31/83/040/00037/AM16/	Lic.No/Date:3110065488 19.06.2015	
Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee considered the case and decided to refer to DIPP.				

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
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28	Case No.:13/16/87-ALC1/2015	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00136/AM16/	RLA File :32/24/040/00009/AM16/	Lic.No/Date:3210077568 22.06.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				

29	Case No.:56/18/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00226/AM16/	RLA File :03/95/040/00140/AM16/	Lic.No/Date:0310796833 24.06.2015	
Decision: A D/L No. 46011/16/2010-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

30	Case No.:3/17/87-ALC1/2015	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00170/AM16/	RLA File :03/95/040/00561/AM15/	Lic.No/Date:0310796867 25.06.2015	
Decision: The Committee considered the case as per agenda. The Committee decided to defer the case to examine the request of the firm.				

31	Case No.:45/9/87-ALC1/2016	Party Name:SURAT METALLICS LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00220/AM17/	RLA File :52/24/040/00015/AM16/	Lic.No/Date:5210041560 25.06.2015	
Decision: The Committee considered the case as per agenda. The Committee decided to defer the case to examine the request of the firm.				

32	Case No.:29/18/87-ALC1/2015	Party Name:CIKAUTXO INDIA PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00199/AM16/	RLA File :31/83/040/00043/AM16/	Lic.No/Date:3110065522 01.07.2015	
Decision: A D/L No. 46011/148/2015-PC.II dated 22.12.2015 was issued by C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

33	Case No.:64/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00234/AM16/	RLA File :34/24/040/00076/AM16/	Lic.No/Date:3410041344 02.07.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.				

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34	Case No.:65/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00235/AM16/	RLA File :34/24/040/00077/AM16/	Lic.No/Date:3410041346 02.07.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.				

35	Case No.:66/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00236/AM16/	RLA File :34/24/040/00078/AM16/	Lic.No/Date:3410041345 02.07.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.				

36	Case No.:67/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00237/AM16/	RLA File :34/24/040/00079/AM16/	Lic.No/Date:3410041351 03.07.2015	
Decision : A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

37	Case No.:68/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00238/AM16/	RLA File :34/24/040/00080/AM16/	Lic.No/Date:3410041352 03.07.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.				

38	Case No.:2/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00125/AM16/	RLA File :02/24/040/00227/AM14/	Lic.No/Date:0210205952 06.07.2015	
Decision: A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

39	Case No.:3/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00126/AM16/	RLA File :02/24/040/00112/AM15/	Lic.No/Date:0210205949 06.07.2015	
Decision: A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

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40	Case No.:31/18/87-ALC1/2015	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: withdrawn
	HQ File :01/87/050/00201/AM16/	RLA File :31/83/040/00046/AM16/	Lic.No/Date:3110065532 09.07.2015	

Decision: The Committee noted that the adhoc norms for the subject Advance Authorization have already been rejected by NC in its Meeting No. 9/87-ALC1/2016 held on 12.09.2016, however the case came up before NC due to non-updation in the online system. Thus, the Committee decided to **withdraw** the case.

41	Case No.:35/18/87-ALC1/2015	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00205/AM16/	RLA File :52/24/040/00006/AM16/	Lic.No/Date:5210041579 14.07.2015	

Decision: Application of the firm has been forwarded to D/o C&PC. Comments awaited.

42	Case No.:48/18/87-ALC1/2015	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00218/AM16/	RLA File :03/94/040/00294/AM16/	Lic.No/Date:0310797849 30.07.2015	

Decision : A D/L No. 46011/39/2015-PC-II dated 13.01.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue **reminder** to the firm for submission of the requisite information.

43	Case No.:30/18/87-ALC1/2015	Party Name:MULTITECH PRODUCTS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00200/AM16/	RLA File :31/83/040/00044/AM16/	Lic.No/Date:3110065581 04.08.2015	

Decision : A D/L No. 46011/149/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. The Committee decided to issue a **last reminder** to the firm for submission of information.

44	Case No.:22/20/87-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00266/AM16/	RLA File :03/94/040/00324/AM16/	Lic.No/Date:0310797923 04.08.2015	

Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration

45	Case No.:38/18/87-ALC1/2015	Party Name:TAG CHEMICALS INDIA PVT LTD,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00208/AM16/	RLA File :53/24/040/00020/AM15/	Lic.No/Date:5310018517 06.08.2015	

Decision : A D/L No. 46011/146/2015-PC-II dated 22.12.2015 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue **last reminder** to the firm for submission of the requisite information.

46	Case No.:41/2/87-ALC1/2016	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00043/AM17/	RLA File :05/24/040/00260/AM16/	Lic.No/Date:0510395482 31.08.2015	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

47	Case No.:20/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00264/AM16/	RLA File :34/24/040/00158/AM16/	Lic.No/Date:3410041497 09.09.2015	
Decision : A copy of application has been forwarded to Technical Authority. Comments awaited .				

48	Case No.:21/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00265/AM16/	RLA File :34/24/040/00159/AM16/	Lic.No/Date:3410041498 09.09.2015	
Decision : A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

49	Case No.:28/21/87-ALC1/2015	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00310/AM16/	RLA File :03/94/040/00381/AM16/	Lic.No/Date:0310798906 15.09.2015	
Decision : A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

50	Case No.:8/1/87-ALC1/2016	Party Name:G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00362/AM16/	RLA File :03/94/040/00467/AM16/	Lic.No/Date:0310798888 15.09.2015	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

51	Case No.:6/20/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015	
Decision : In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter				

is under consideration

52	Case No.:2/18/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00172/AM16/	RLA File :34/24/040/00170/AM16/	Lic.No/Date:3410041531 21.09.2015	
Decision : In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter is under consideration				

53	Case No.:24/20/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00268/AM16/	RLA File :03/95/040/00634/AM14/	Lic.No/Date:0310798998 22.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 16.02.2016 & 05.04.2016 (Reminder) was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

54	Case No.:29/21/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00311/AM16/	RLA File :03/94/040/00414/AM16/	Lic.No/Date:0310799110 30.09.2015	
Decision: A copy of application has been forwarded to Technical Authority. Comments awaited.				

55	Case No.:34/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00316/AM16/	RLA File :03/95/040/00100/AM14/	Lic.No/Date:0310799112 30.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

56	Case No.:35/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00317/AM16/	RLA File :03/95/040/00544/AM15/	Lic.No/Date:0310799114 30.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
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57	Case No.: 33/21/87-ALC1/2015	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00315/AM16/	RLA File :03/95/040/00099/AM14/	Lic.No/Date:0310799122 01.10.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 05.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

58	Case No.: 31/21/87-ALC1/2015	Party Name: ASHLAND INDIA PRIVATE LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00313/AM16/	RLA File :03/94/040/00476/AM16/	Lic.No/Date:0310799299 09.10.2015	
Decision : In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter is under consideration.				

59	Case No.: 6/22/87-ALC1/2015	Party Name: SRF LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00339/AM16/	RLA File :04/24/040/00021/AM16/	Lic.No/Date:0410161092 09.10.2015	
Decision: A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the considered the case and decided to refer to DIPP.				

60	Case No.: 30/21/87-ALC1/2015	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00312/AM16/	RLA File :03/94/040/00469/AM16/	Lic.No/Date:0310799346 12.10.2015	
Decision : A copy of application has been forwarded to Technical Authority on 08.03.2016. Comments awaited.				

61	Case No.: 10/21/87-ALC1/2015	Party Name: BLS POLYMERS LTD.	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00292/AM16/	RLA File :05/23/040/00297/AM16/	Lic.No/Date:0510395891 13.10.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

62	Case No.: 40/21/87-ALC1/2015	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00322/AM16/	RLA File :03/95/040/00461/AM16/	Lic.No/Date:0310799710 28.10.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

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63	Case No.:7/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00340/AM16/	RLA File :04/24/040/00146/AM16/	Lic.No/Date:0410161252 02.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

64	Case No.:8/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00341/AM16/	RLA File :04/24/040/00147/AM16/	Lic.No/Date:0410161253 02.11.2015	
Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by TA.				

65	Case No.:11/1/87-ALC1/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00365/AM16/	RLA File :03/94/040/00556/AM16/	Lic.No/Date:0310799949 02.11.2015	
Decision : A copy of application has been forwarded to Technical Authority				

66	Case No.:9/21/87-ALC1/2015	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00291/AM16/	RLA File :04/24/040/00174/AM16/	Lic.No/Date:0410161273 04.11.2015	
Decision : A copy of application has been forwarded to Technical Authority				

67	Case No.:15/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Approved
	HQ File :01/87/050/00071/AM17/	RLA File :07/24/040/00238/AM16/	Lic.No/Date:0710109011 05.11.2015	
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 31/87-ALC1/2010 held on 03.11.2010 and recommended as under:				

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Antistatic Conductive Film	1 kg	1. LLDPE Granules	0.4725 kg
		2. LDPE Granules	0.3675 kg
		3. ENTIRA (lonomer Resin)	0.2100 kg
RA may take consequential action as per Policy / Procedures.			

Signature

Signature
SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

68	Case No.: 26/21/87-ALC1/2015	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00308/AM16/	RLA File :56/24/040/00023/AM16/	Lic.No/Date:5610004738 06.11.2015	
Decision : A copy of application has been forwarded to Technical Authority				

69	Case No.: 24/21/87-ALC1/2015	Party Name: MEDICAP INC.	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00306/AM16/	RLA File :34/24/040/00210/AM16/	Lic.No/Date:3410041667 09.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

70	Case No.: 48/21/87-ALC1/2015	Party Name: ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00330/AM16/	RLA File :31/83/040/00113/AM16/	Lic.No/Date:3110065753 09.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

71	Case No.: 6/21/87-ALC1/2015	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00288/AM16/	RLA File :02/24/040/00094/AM16/	Lic.No/Date:0210206269 10.11.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

72	Case No.: 46/21/87-ALC1/2015	Party Name: ARVIND LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00328/AM16/	RLA File :08/24/040/00225/AM16/	Lic.No/Date:0810136502 10.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

73	Case No.: 14/1/87-ALC1/2016	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00368/AM16/	RLA File :03/94/040/00623/AM16/	Lic.No/Date:0310800252 16.11.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

(Signature)

(Signature)

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

74	Case No.:18/21/87-ALC1/2015	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00300/AM16/	RLA File :05/24/040/00380/AM16/	Lic.No/Date:0510396346 17.11.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

75	Case No.:20/21/87-ALC1/2015	Party Name:INDICA CONVEYORS LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00302/AM16/	RLA File :12/24/040/00004/AM16/	Lic.No/Date:1210009514 24.11.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

76	Case No.:1/2/87-ALC1/2016	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00003/AM17/	RLA File :31/83/040/00109/AM16/	Lic.No/Date:3110065773 27.11.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

77	Case No.:16/1/87-ALC1/2016	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00370/AM16/	RLA File :03/94/040/00638/AM16/	Lic.No/Date:0310800535 01.12.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

78	Case No.:42/1/87-ALC1/2016	Party Name:BILCARE LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00396/AM16/	RLA File :31/83/040/00101/AM16/	Lic.No/Date:3110065777 01.12.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

79	Case No.:13/1/87-ALC1/2016	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00367/AM16/	RLA File :03/94/040/00585/AM16/	Lic.No/Date:0310800626 03.12.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

80	Case No.:34/20/87-ALC1/2015	Party Name:QREX FLEX PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00278/AM16/	RLA File :52/24/040/00059/AM16/	Lic.No/Date:5210041708 04.12.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

81	Case No.:31/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00033/AM17/	RLA File :04/24/040/00194/AM16/	Lic.No/Date:0410161374 09.12.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

82	Case No.:20/1/87-ALC1/2016	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Approved
	HQ File :01/87/050/00374/AM16/	RLA File :03/94/040/00762/AM16/	Lic.No/Date:0310801221 18.12.2015	

Decision: According to the technical comments of DIPP furnished vide dated 16.09.2016, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SILICONE COATED POLYESTER FILM (RELEASE LINERS) 357000 SQM, 50000 KGS (Containing film of 50 Micron +-10%)	1 kg	1. Polyester Film 50 Micron +-10%	1.05 kg/kg content contains in export product
		2. Silicone Polymers	0.0090 kg
		3. Catalyst for Silicone	0.0006 kg
		4. Cross Linker for Silicone	0.00108 kg
RA may take consequential action as per Policy / Procedures.			

83	Case No.:38/20/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00282/AM16/	RLA File :04/24/040/00252/AM10/	Lic.No/Date:0410161457 29.12.2015	

Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by TA.

84	Case No.:6/10/87-ALC1/2016	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00228/AM17/	RLA File :04/24/040/00201/AM16/	Lic.No/Date:0410161459 29.12.2015	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

85	Case No.:18/1/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00372/AM16/	RLA File :03/94/040/00713/AM16/	Lic.No/Date:0310801480 01.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

86	Case No.:21/1/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00375/AM16/	RLA File :03/94/040/00764/AM16/	Lic.No/Date:0310801502 01.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

87	Case No.:50/1/87-ALC1/2016	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00404/AM16/	RLA File :31/83/040/00136/AM16/	Lic.No/Date:3110065853 08.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

88	Case No.:10/1/87-ALC1/2016	Party Name:COVESTRO (INDIA) PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00364/AM16/	RLA File :03/94/040/00555/AM16/	Lic.No/Date:0310801704 11.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

89	Case No.:5/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00338/AM16/	RLA File :02/24/040/00009/AM16/	Lic.No/Date:0210206438 12.01.2016	
Decision : A D/L No. 46011/47/2011-PC.II dated 12.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

90	Case No.:11/22/87-ALC1/2015	Party Name:ALSTONE INDUSTRIES PVT LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00344/AM16/	RLA File :13/24/040/00037/AM16/	Lic.No/Date:1310048095 13.01.2016	
Decision : A D/L No. 46011/36/2016-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

	Case No.: 31/1/87-ALC1/2016	Party Name: KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
91	HQ File :01/87/050/00385/AM16/	RLA File :05/23/040/00408/AM16/	Lic.No/Date:0510397287 13.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.: 32/1/87-ALC1/2016	Party Name: KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
92	HQ File :01/87/050/00386/AM16/	RLA File :05/23/040/00409/AM16/	Lic.No/Date:0510397288 13.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.: 33/1/87-ALC1/2016	Party Name: KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
93	HQ File :01/87/050/00387/AM16/	RLA File :05/23/040/00410/AM16/	Lic.No/Date:0510397289 13.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.: 34/1/87-ALC1/2016	Party Name: KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
94	HQ File :01/87/050/00388/AM16/	RLA File :05/23/040/00411/AM16/	Lic.No/Date:0510397290 13.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.: 4/22/87-ALC1/2015	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
95	HQ File :01/87/050/00337/AM16/	RLA File :02/24/040/00017/AM15/	Lic.No/Date:0210206448 14.01.2016	
Decision : A D/L No. 46011/47/2011-PC.II dated 12.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

	Case No.: 18/22/87-ALC1/2015	Party Name: ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
96	HQ File :01/87/050/00351/AM16/	RLA File :31/83/040/00150/AM16/	Lic.No/Date:3110065872 15.01.2016	
Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

97	Case No.:1/4/87-ALC1/2016	Party Name:GARIB NAWAZ ENTERPRISES	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00057/AM17/	RLA File :03/94/040/00787/AM16/	Lic.No/Date:0310801858 18.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

98	Case No.:4/4/87-ALC1/2016	Party Name:R.R.KABEL LIMITED,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00060/AM17/	RLA File :03/95/040/00710/AM16/	Lic.No/Date:0310801854 18.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

99	Case No.:28/8/87-ALC1/2016	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00140/AM17/	RLA File :03/95/040/00704/AM16/	Lic.No/Date:0310801833 18.01.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

100	Case No.:45/1/87-ALC1/2016	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Approved
	HQ File :01/87/050/00399/AM16/	RLA File :56/24/040/00046/AM16/	Lic.No/Date:5610004812 19.01.2016	
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 16/87-ALC1/2015 held on 28.08.2015 and recommended as under:				

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ALK 4132 70-short oil alkyd resin (resin content 70+/-1% solid)	1 kg	1. Monobasic fatty acid	0.2177 kg
		2. Phthalic anhydride	0.3240 kg
		3. Glycerine tech	0.2030 kg
		4. Mixed xylene	0.3048 kg
RA may take consequential action as per Policy / Procedures.			

101	Case No.:38/1/87-ALC1/2016	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00392/AM16/	RLA File :05/24/040/00508/AM16/	Lic.No/Date:0510397379 20.01.2016	
Decision : A copy of application has been forwarded to DIPP on 25.04.2016. Comments awaited from DIPP.				

102	Case No.:39/1/87-ALC1/2016	Party Name:SWASTIK POLYMERS	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00393/AM16/	RLA File :05/24/040/00512/AM16/	Lic.No/Date:0510397369 20.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

103	Case No.:29/8/87-ALC1/2016	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00141/AM17/	RLA File :03/95/040/00780/AM16/	Lic.No/Date:0310801957 22.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

104	Case No.:3/3/87-ALC1/2016	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00056/AM17/	RLA File :03/95/040/00612/AM16/	Lic.No/Date:0310802043 27.01.2016	
Decision : A D/L No. 7/116/2014-TSW dated 21.09.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

105	Case No.:32/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00034/AM17/	RLA File :04/24/040/00221/AM16/	Lic.No/Date:0410161556 28.01.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

106	Case No.:33/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00035/AM17/	RLA File :04/24/040/00222/AM16/	Lic.No/Date:0410161554 28.01.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

107	Case No.: 9/8/87-ALC1/2016	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00121/AM17/	RLA File :03/94/040/00835/AM16/	Lic.No/Date:0310802086 28.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

108	Case No.: 11/8/87-ALC1/2016	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00123/AM17/	RLA File :03/94/040/00865/AM16/	Lic.No/Date:0310802087 28.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

109	Case No.: 12/8/87-ALC1/2016	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00124/AM17/	RLA File :03/94/040/00870/AM16/	Lic.No/Date:0310802100 29.01.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

110	Case No.: 10/22/87-ALC1/2015	Party Name: ALP OVERSEAS PVT.LTD.	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00343/AM16/	RLA File :05/23/040/00405/AM16/	Lic.No/Date:0510397450 01.02.2016	
Decision : A D/L No. 46011/39/2016-PC.II dated 30.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

111	Case No.: 51/21/87-ALC1/2015	Party Name: KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00333/AM16/	RLA File :32/24/040/00036/AM16/	Lic.No/Date:3210077816 09.02.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

Case No.:8/8/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Approved
HQ File :01/87/050/00120/AM17/	RLA File :03/94/040/00744/AM16/	Lic.No/Date:0310802391 09.02.2016	

Decision : The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 30/87-ALC1/2013 held on 23.10.2013 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expol PH 322 Polyester Polyol	1 kg	1. Diethylene Glycol	0.645 kg
		2. Phthalic Anhydride	0.455 kg
		3. Catalyst	0.00011 kg
RA may take consequential action as per Policy / Procedures.			

Case No.:31/8/87-ALC1/2016	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Approved
HQ File :01/87/050/00143/AM17/	RLA File :03/95/040/00885/AM16/	Lic.No/Date:0310802615 15.02.2016	

Decision: According to the technical comments of DIPP furnished vide dated 27.09.2016, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SILICONE COATED POLYESTER FILM (RELEASE LINERS) 50000 KGS 357000.000 SQM (Containing film of 100 Micron +-10%)	1 kg.	1. Polyester Film 100 Micron +-10% 52500.000 KGS 374850.000 SQM	1.05 kg/kg content contains in export product
		2. Silicone Polymers	0.0090 kg
		3. Catalyst for Silicone	0.0006 kg
		4. Cross Linker for Silicone	0.00108 kg
RA may take consequential action as per Policy / Procedures.			

Case No.:52/1/87-ALC1/2016	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
HQ File :01/87/050/00406/AM16/	RLA File :03/95/040/00865/AM16/	Lic.No/Date:0310802629 16.02.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

Case No.:39/2/87-ALC1/2016	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
HQ File :01/87/050/00041/AM17/	RLA File :05/23/040/00477/AM16/	Lic.No/Date:0510397647 18.02.2016	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

	Case No.:15/8/87-ALC1/2016	Party Name:DALMIA POLYPRO INDS. LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
116	HQ File :01/87/050/00127/AM17/	RLA File :03/94/040/00944/AM16/	Lic.No/Date:0310802749 22.02.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:1/6/87-ALC1/2016	Party Name:ECOPLAST LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
117	HQ File :01/87/050/00100/AM17/	RLA File :03/94/040/00652/AM16/	Lic.No/Date:0310802801 23.02.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:16/8/87-ALC1/2016	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
118	HQ File :01/87/050/00128/AM17/	RLA File :03/94/040/00987/AM16/	Lic.No/Date:0310802815 23.02.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:34/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
119	HQ File :01/87/050/00036/AM17/	RLA File :04/24/040/00239/AM16/	Lic.No/Date:0410161645 24.02.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

	Case No.:35/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
120	HQ File :01/87/050/00037/AM17/	RLA File :04/24/040/00241/AM16/	Lic.No/Date:0410161647 24.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

	Case No.:36/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
121	HQ File :01/87/050/00038/AM17/	RLA File :04/24/040/00242/AM16/	Lic.No/Date:0410161649 24.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

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SEIKHOMANG KIPGEN
 Dy. Director General
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 Udyog Bhawan, New Delhi-11

122	Case No.:37/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00039/AM17/	RLA File :04/24/040/00243/AM16/	Lic.No/Date:0410161648 24.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

123	Case No.:38/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00040/AM17/	RLA File :04/24/040/00244/AM16/	Lic.No/Date:0410161646 24.02.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

124	Case No.:14/8/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00126/AM17/	RLA File :03/94/040/00903/AM16/	Lic.No/Date:0310802854 25.02.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

125	Case No.:49/2/87-ALC1/2016	Party Name:PUNE METAGRAPH	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00051/AM17/	RLA File :31/83/040/00159/AM16/	Lic.No/Date:3110066027 03.03.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

126	Case No.:3/22/87-ALC1/2015	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00336/AM16/	RLA File :03/95/040/00947/AM16/	Lic.No/Date:0310803047 04.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

127	Case No.:19/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00021/AM17/	RLA File :03/95/040/00778/AM16/	Lic.No/Date:0310803044 04.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

128	Case No.:22/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00024/AM17/	RLA File :03/95/040/00878/AM16/	Lic.No/Date:0310803045 04.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
129	Case No.:17/8/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00129/AM17/	RLA File :03/94/040/01012/AM16/	Lic.No/Date:0310803081 04.03.2016	
Decision : A copy of application has been forwarded to Technical Authority				
130	Case No.:3/2/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00005/AM17/	RLA File :03/95/040/00089/AM16/	Lic.No/Date:0310803097 07.03.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				
131	Case No.:28/2/87-ALC1/2016	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00030/AM17/	RLA File :03/95/040/00954/AM16/	Lic.No/Date:0310803100 07.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
132	Case No.:8/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00010/AM17/	RLA File :03/95/040/00336/AM16/	Lic.No/Date:0310803153 08.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
133	Case No.:15/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00017/AM17/	RLA File :03/95/040/00698/AM16/	Lic.No/Date:0310803150 08.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

134	Case No.:17/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00019/AM17/	RLA File :03/95/040/00700/AM16/	Lic.No/Date:0310803148 08.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

135	Case No.:21/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00023/AM17/	RLA File :03/95/040/00841/AM16/	Lic.No/Date:0310803154 08.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

136	Case No.:24/2/87-ALC1/2016	Party Name:NAVCHIN INDUSTRIES	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00026/AM17/	RLA File :03/95/040/00892/AM16/	Lic.No/Date:0310803142 08.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

137	Case No.:27/2/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00029/AM17/	RLA File :03/95/040/00952/AM16/	Lic.No/Date:0310803119 08.03.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

138	Case No.:19/8/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00131/AM17/	RLA File :03/94/040/01015/AM16/	Lic.No/Date:0310803129 08.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

139	Case No.:16/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00018/AM17/	RLA File :03/95/040/00699/AM16/	Lic.No/Date:0310803179 09.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

140	Case No.:25/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00027/AM17/	RLA File :03/95/040/00903/AM16/	Lic.No/Date:0310803178 09.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
141	Case No.:40/2/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00042/AM17/	RLA File :05/23/040/00531/AM16/	Lic.No/Date:0510397870 09.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
142	Case No.:18/8/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00130/AM17/	RLA File :03/94/040/01013/AM16/	Lic.No/Date:0310803184 09.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
143	Case No.:4/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00357/AM16/	RLA File :03/95/040/00132/AM16/	Lic.No/Date:0310803199 10.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
144	Case No.:5/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00358/AM16/	RLA File :03/95/040/00590/AM16/	Lic.No/Date:0310803207 10.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
145	Case No.:4/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00006/AM17/	RLA File :03/95/040/00133/AM16/	Lic.No/Date:0310803205 10.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
146	Case No.:5/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00007/AM17/	RLA File :03/95/040/00263/AM16/	Lic.No/Date:0310803206 10.03.2016	

Decision : A copy of application has been forwarded to Technical Authority.

147	Case No.: 12/2/87-ALC1/2016	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00014/AM17/	RLA File :03/95/040/00436/AM16/	Lic.No/Date:0310803201 10.03.2016	

Decision : A copy of application has been forwarded to Technical Authority.

148	Case No.: 13/2/87-ALC1/2016	Party Name: YASH POLY INDUSTRIES PVT. LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00015/AM17/	RLA File :03/95/040/00653/AM16/	Lic.No/Date:0310803211 10.03.2016	

Decision : A copy of application has been forwarded to Technical Authority.

149	Case No.: 14/2/87-ALC1/2016	Party Name: YASH POLY INDUSTRIES PVT. LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00016/AM17/	RLA File :03/95/040/00669/AM16/	Lic.No/Date:0310803214 10.03.2016	

Decision : A copy of application has been forwarded to Technical Authority.

150	Case No.: 6/2/87-ALC1/2016	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00008/AM17/	RLA File :03/95/040/00334/AM16/	Lic.No/Date:0310803234 11.03.2016	

Decision : A copy of application has been forwarded to Technical Authority.

151	Case No.: 7/2/87-ALC1/2016	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00009/AM17/	RLA File :03/95/040/00335/AM16/	Lic.No/Date:0310803231 11.03.2016	

Decision : A copy of application has been forwarded to Technical Authority.

152	Case No.: 9/2/87-ALC1/2016	Party Name: YASH POLY INDUSTRIES PVT. LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00011/AM17/	RLA File :03/95/040/00384/AM16/	Lic.No/Date:0310803250 11.03.2016	

Decision : A copy of application has been forwarded to Technical Authority.

153	Case No.:10/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00012/AM17/	RLA File :03/95/040/00385/AM16/	Lic.No/Date:0310803249 11.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

154	Case No.:11/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00013/AM17/	RLA File :03/95/040/00435/AM16/	Lic.No/Date:0310803235 11.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

155	Case No.:44/8/87-ALC1/2016	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00156/AM17/	RLA File :05/23/040/00516/AM16/	Lic.No/Date:0510397922 14.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

156	Case No.:6/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00359/AM16/	RLA File :03/95/040/00592/AM16/	Lic.No/Date:0310803332 15.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

157	Case No.:25/8/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00137/AM17/	RLA File :03/95/040/00262/AM16/	Lic.No/Date:0310803331 15.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

158	Case No.:9/10/87-ALC1/2016	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00231/AM17/	RLA File :31/83/040/00173/AM16/	Lic.No/Date:3110066056 16.03.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

159	Case No.:2/10/87-ALC1/2016	Party Name:AUM UDYOG	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00224/AM17/	RLA File :22/24/040/00124/AM16/	Lic.No/Date:2210015446 17.03.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

160	Case No.:21/8/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00133/AM17/	RLA File :03/94/040/01075/AM16/	Lic.No/Date:0310803450 18.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

161	Case No.:34/8/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00146/AM17/	RLA File :03/95/040/00975/AM16/	Lic.No/Date:0310803571 28.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

162	Case No.:35/8/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00147/AM17/	RLA File :03/95/040/00976/AM16/	Lic.No/Date:0310803570 28.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

163	Case No.:45/8/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00157/AM17/	RLA File :05/23/040/00546/AM16/	Lic.No/Date:0510398035 28.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

164	Case No.:13/8/87-ALC1/2016	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00125/AM17/	RLA File :03/94/040/00871/AM16/	Lic.No/Date:0310803607 29.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

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165	Case No.:12/10/87-ALC1/2016	Party Name:SHRIRAM AXIAL PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00234/AM17/	RLA File :13/24/040/00049/AM16/	Lic.No/Date:1310048180 29.03.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

166	Case No.:5/5/87-ALC1/2016	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Approved
	HQ File :01/87/050/00082/AM17/	RLA File :05/23/040/00561/AM16/	Lic.No/Date:0510398089 31.03.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No.7/10/2016-TSW dated 08.09.2016, the Committee **approved** following adhoc norms:

Export product No. 1

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SELF ADHESIVE FILM (121 GSM +/- 10%)	1 Sq. Meter	1. BOPP FILM 53 GSM +/- 10%	1.04 kg/kg content contain in export product
		2. GLASSINE BASE PAPER 58 GSM +/- 10%	1.05 Sq.Meter/ Sq.Meter content contain in export product
		3. QUINTAC	0.003560155 kg
		4. REGALITE	0.0059715 kg
		5. SOLEPRENE	0.00273325 kg
		6. WINGTACK	0.005076095 kg

Export product No. 2

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SELF ADHESIVE FILM (151 GSM +/- 10%)	1 Sq. Meter	1. THERMAL FILM 68 GSM +/- 10%	1.04 Sq.Meter/Sq.Meter content contain in export product
		2. GLASSINE BASE PAPER 58 GSM +/- 10%	1.05 Sq.Meter/ Sq.Meter content contain in export product
		3. QUINTAC	0.00304348 kg
		4. SOLEPRENE	0.0043189 kg
		5. WESTREZ	0.00951087 kg

RA may take consequential action as per Policy / Procedures.

167	Case No.:8/10/87-ALC1/2016	Party Name:INDUSTRIAL FOAMS PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00230/AM17/	RLA File :05/23/040/00557/AM16/	Lic.No/Date:0510398104 31.03.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

168	Case No.:1/1/87-ALC1/2016	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00001/AM17/	RLA File :32/24/040/00045/AM16/	Lic.No/Date:3210077850 04.04.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

169	Case No.:5/8/87-ALC1/2016	Party Name:MITTAL POLYPACKS PVT.LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00117/AM17/	RLA File :02/24/040/00217/AM16/	Lic.No/Date:0210206593 05.04.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

170	Case No.:39/8/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00151/AM17/	RLA File :04/24/040/00271/AM16/	Lic.No/Date:0410161795 06.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

171	Case No.:57/8/87-ALC1/2016	Party Name:SURAT METALLICS LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00169/AM17/	RLA File :52/24/040/00080/AM16/	Lic.No/Date:5210041857 06.04.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

172	Case No.:4/9/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00179/AM17/	RLA File :04/24/040/00267/AM16/	Lic.No/Date:0410161794 06.04.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

173	Case No.:32/8/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00144/AM17/	RLA File :03/95/040/00964/AM16/	Lic.No/Date:0310803860 11.04.2016	
Decision : A copy of application has been forwarded to Technical Authority				

174	Case No.:6/8/87-ALC1/2016	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00118/AM17/	RLA File :02/24/040/00220/AM16/	Lic.No/Date:0210206605	

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12.04.2016

Decision : A copy of application has been forwarded to Technical Authority

175	Case No.: 13/10/87-ALC1/2016	Party Name: SERVO PACKAGING LTD.,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00235/AM17/	RLA File :25/24/040/00005/AM17/	Lic.No/Date:2510004489 13.04.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

176	Case No.: 60/8/87-ALC1/2016	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00172/AM17/	RLA File :34/24/040/00302/AM16/	Lic.No/Date:3410042073 15.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

177	Case No.: 61/8/87-ALC1/2016	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00173/AM17/	RLA File :34/24/040/00304/AM16/	Lic.No/Date:3410042072 15.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

178	Case No.: 62/8/87-ALC1/2016	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00174/AM17/	RLA File :34/24/040/00305/AM16/	Lic.No/Date:3410042071 15.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

179	Case No.: 56/8/87-ALC1/2016	Party Name: SURAT METALLICS LTD.	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00168/AM17/	RLA File :52/24/040/00005/AM17/	Lic.No/Date:5210041865 21.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

180	Case No.: 23/8/87-ALC1/2016	Party Name: SMI COATED PRODUCTS PVT. LTD.	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00135/AM17/	RLA File :03/95/040/00006/AM17/	Lic.No/Date:0310804189 26.04.2016	
Decision : A copy of application has been forwarded to DIPP on 12.09.2016. Comments awaited from DIPP.				

181	Case No.:2/5/87-ALC1/2016	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00079/AM17/	RLA File :03/95/040/00059/AM17/	Lic.No/Date:0310804290 29.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

182	Case No.:37/9/87-ALC1/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00212/AM17/	RLA File :09/24/040/00016/AM17/	Lic.No/Date:0910063563 29.04.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

183	Case No.:18/9/87-ALC1/2016	Party Name:BLS POLYMERS LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00193/AM17/	RLA File :05/23/040/00017/AM17/	Lic.No/Date:0510398353 02.05.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

184	Case No.:50/8/87-ALC1/2016	Party Name:SIDDHI DECOR PVT.LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00162/AM17/	RLA File :08/24/040/00332/AM16/	Lic.No/Date:0810137827 03.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

185	Case No.:19/9/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00194/AM17/	RLA File :05/23/040/00033/AM17/	Lic.No/Date:0510398380 04.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

186	Case No.:17/4/87-ALC1/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00073/AM17/	RLA File :08/24/040/00042/AM17/	Lic.No/Date:0810137850 05.05.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

187	Case No.:7/8/87-ALC1/2016	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00119/AM17/	RLA File :02/24/040/00221/AM16/	Lic.No/Date:0210206663 05.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				

188	Case No.:24/8/87-ALC1/2016	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00136/AM17/	RLA File :03/95/040/00045/AM17/	Lic.No/Date:0310804497 09.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				

189	Case No.:51/8/87-ALC1/2016	Party Name:SIDDHI DECOR PVT.LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00163/AM17/	RLA File :08/24/040/00411/AM16/	Lic.No/Date:0810137875 09.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				

190	Case No.:21/4/87-ALC1/2016	Party Name:K-FLEX INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00077/AM17/	RLA File :31/83/040/00008/AM17/	Lic.No/Date:3110066140 10.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				

191	Case No.:36/8/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00148/AM17/	RLA File :04/24/040/00015/AM17/	Lic.No/Date:0410161895 10.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				

192	Case No.:33/8/87-ALC1/2016	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00145/AM17/	RLA File :03/95/040/00965/AM16/	Lic.No/Date:0310804635 12.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				





SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

193	Case No.:10/10/87-ALC1/2016	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00232/AM17/	RLA File :31/83/040/00013/AM17/	Lic.No/Date:3110066153 18.05.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

194	Case No.:1/8/87-ALC1/2016	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00113/AM17/	RLA File :02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				

195	Case No.:2/8/87-ALC1/2016	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00114/AM17/	RLA File :02/24/040/00024/AM17/	Lic.No/Date:0210206704 19.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				

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Case No.:8/9/87-ALC1/2016	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Approved												
HQ File :01/87/050/00183/AM17/	RLA File :03/94/040/00032/AM17/	Lic.No/Date:0310805012 30.05.2016													
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 1/87-ALC1/2010 held on 07.04.2010 and recommended as under:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Caps made out of Surlyn Resin</td><td>1 kg</td><td>Surlyn Resin</td><td>1.10 kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Caps made out of Surlyn Resin	1 kg	Surlyn Resin	1.10 kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
Caps made out of Surlyn Resin	1 kg	Surlyn Resin	1.10 kg												
RA may take consequential action as per Policy / Procedures.															

197	Case No.:49/8/87-ALC1/2016	Party Name:SANGHVI TECHNO PRODUCTS	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00161/AM17/	RLA File :08/24/040/00078/AM17/	Lic.No/Date:0810138057 31.05.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

[Signature]

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

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Case No.:9/9/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Approved														
HQ File :01/87/050/00184/AM17/	RLA File :03/94/040/00060/AM17/	Lic.No/Date:0310805134 02.06.2016															
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 7/87-ALC1/2013 held on 15.05.2013 and recommended as under:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="2">EXAPOL PPG 2000 Polyether Polyol</td><td rowspan="2">1 kg</td><td>1. Propylene Glycol</td><td>0.0358 kg</td></tr><tr><td>2. Propylene Oxide</td><td>0.9919 kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	EXAPOL PPG 2000 Polyether Polyol	1 kg	1. Propylene Glycol	0.0358 kg	2. Propylene Oxide	0.9919 kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
EXAPOL PPG 2000 Polyether Polyol	1 kg	1. Propylene Glycol	0.0358 kg														
		2. Propylene Oxide	0.9919 kg														
RA may take consequential action as per Policy / Procedures.																	

199	Case No.:1/7/87-ALC1/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00112/AM17/	RLA File :34/24/040/00033/AM17/	Lic.No/Date:3410042244 07.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

200	Case No.:40/9/87-ALC1/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00215/AM17/	RLA File :34/24/040/00031/AM17/	Lic.No/Date:3410042245 07.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

201	Case No.:41/9/87-ALC1/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00216/AM17/	RLA File :34/24/040/00032/AM17/	Lic.No/Date:3410042243 07.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

202	Case No.:48/8/87-ALC1/2016	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00160/AM17/	RLA File :05/24/040/00106/AM17/	Lic.No/Date:0510398745 08.06.2016	
Decision : A D/L No. 7/121/2016-TSW dated 21.09.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

Signature

Signature

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

203	Case No.:15/9/87-ALC1/2016	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00190/AM17/	RLA File :03/95/040/00151/AM17/	Lic.No/Date:0310805346 09.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

204	Case No.:16/10/87-ALC1/2016	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00238/AM17/	RLA File :05/24/040/00113/AM17/	Lic.No/Date:0510398754 09.06.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.				

205	Case No.:33/9/87-ALC1/2016	Party Name:LINCON POLYMERS PVT. LTD.,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00208/AM17/	RLA File :08/24/040/00087/AM17/	Lic.No/Date:0810138156 10.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

206	Case No.:44/9/87-ALC1/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00219/AM17/	RLA File :34/24/040/00062/AM17/	Lic.No/Date:3410042261 10.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

207	Case No.:16/9/87-ALC1/2016	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00191/AM17/	RLA File :03/95/040/00205/AM17/	Lic.No/Date:0310805405 13.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

208	Case No.:17/9/87-ALC1/2016	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00192/AM17/	RLA File :03/95/040/00210/AM17/	Lic.No/Date:0310805443 14.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

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209	Case No.: 1/10/87-ALC1/2016	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00223/AM17/	RLA File :02/24/040/00039/AM17/	Lic.No/Date:0210206751 14.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

210	Case No.: 52/8/87-ALC1/2016	Party Name: KOHINOOR RUBBERS	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00164/AM17/	RLA File :09/24/040/00611/AM16/	Lic.No/Date:0910063794 15.06.2016	
Decision : A copy of application has been forwarded to DIPP. Comments still awaited.				

211	Case No.: 10/9/87-ALC1/2016	Party Name: GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00185/AM17/	RLA File :03/94/040/00195/AM17/	Lic.No/Date:0310805543 16.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

212	Case No.: 22/9/87-ALC1/2016	Party Name: AG DERCO BELTING (INDIA) PVT. LTD.,	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00197/AM17/	RLA File :05/23/040/00132/AM17/	Lic.No/Date:0510398821 16.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

213	Case No.: 14/10/87-ALC1/2016	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00236/AM17/	RLA File :03/94/040/00222/AM17/	Lic.No/Date:0310805544 16.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

214	Case No.: 29/9/87-ALC1/2016	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00204/AM17/	RLA File :05/24/040/00122/AM17/	Lic.No/Date:0510398843 17.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

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215	Case No.:30/9/87-ALC1/2016	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00205/AM17/	RLA File :05/24/040/00123/AM17/	Lic.No/Date:0510398842 17.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

216	Case No.:3/8/87-ALC1/2016	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00115/AM17/	RLA File :02/24/040/00052/AM17/	Lic.No/Date:0210206769 20.06.2016	
Decision : A copy of application has been forwarded to DIPP. Comments still awaited.				

217	Case No.:4/8/87-ALC1/2016	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00116/AM17/	RLA File :02/24/040/00053/AM17/	Lic.No/Date:0210206770 20.06.2016	
Decision : A copy of application has been forwarded to DIPP. Comments still awaited.				

218	Case No.:5/9/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00180/AM17/	RLA File :04/24/040/00037/AM17/	Lic.No/Date:0410162050 20.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

219	Case No.:7/10/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00229/AM17/	RLA File :04/24/040/00039/AM17/	Lic.No/Date:0410162049 20.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

220	Case No.:34/9/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00209/AM17/	RLA File :08/24/040/00098/AM17/	Lic.No/Date:0810138188 21.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				



221	Case No.: 42/9/87-ALC1/2016	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00217/AM17/	RLA File :34/24/040/00048/AM17/	Lic.No/Date:3410042290 23.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

222	Case No.: 43/9/87-ALC1/2016	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00218/AM17/	RLA File :34/24/040/00056/AM17/	Lic.No/Date:3410042289 23.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

223	Case No.: 23/9/87-ALC1/2016	Party Name: KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00198/AM17/	RLA File :05/23/040/00141/AM17/	Lic.No/Date:0510398909 24.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

224	Case No.: 35/9/87-ALC1/2016	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00210/AM17/	RLA File :08/24/040/00120/AM17/	Lic.No/Date:0810138211 24.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

225	Case No.: 46/9/87-ALC1/2016	Party Name: VEE KAY VIKRAM & CO LLP	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00221/AM17/	RLA File :08/24/040/00107/AM17/	Lic.No/Date:0810138206 24.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

226	Case No.: 47/9/87-ALC1/2016	Party Name: VEE KAY VIKRAM & CO LLP	Meet No/Date: 10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00222/AM17/	RLA File :08/24/040/00108/AM17/	Lic.No/Date:0810138207 24.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

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	Case No.:24/9/87-ALC1/2016	Party Name:KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
227	HQ File :01/87/050/00199/AM17/	RLA File :05/23/040/00161/AM17/	Lic.No/Date:0510398929 28.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:32/9/87-ALC1/2016	Party Name:TP BUILDTECH PVT. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
228	HQ File :01/87/050/00207/AM17/	RLA File :05/24/040/00619/AM16/	Lic.No/Date:0510398930 28.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:31/9/87-ALC1/2016	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
229	HQ File :01/87/050/00206/AM17/	RLA File :05/24/040/00154/AM17/	Lic.No/Date:0510398992 05.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:22/5/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
230	HQ File :01/87/050/00099/AM17/	RLA File :08/24/040/00136/AM17/	Lic.No/Date:0810138261 11.07.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA and firm. Hence, it was decided to call for application from RA and firm for further consideration of the case.				

	Case No.:39/9/87-ALC1/2016	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
231	HQ File :01/87/050/00214/AM17/	RLA File :31/83/040/00040/AM17/	Lic.No/Date:3110066247 15.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:36/9/87-ALC1/2016	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
232	HQ File :01/87/050/00211/AM17/	RLA File :08/24/040/00148/AM17/	Lic.No/Date:0810138348 21.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

Case No.:12/9/87-ALC1/2016	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Approved
HQ File :01/87/050/00187/AM17/	RLA File :03/94/040/00345/AM17/	Lic.No/Date:0310806727 29.07.2016	

Decision: The Committee considered the case and decided to **approve the adhoc norms** as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Resin Synolac 9645S55	1 kg	1. Monoethylene Glycol	0.4000 kg
		2. Diethylene Glycol	0.7000 kg
		3. Neopentyl Glycol	1.3390 kg
		4. Adipic Acid	0.3560 kg
		5. Isophthalic Acid	2.4440 kg
		6. Terphthalic Acid	1.2780 kg
		7. Xylene	0.2720 kg
		8. Solvent Naphtha (C 10)	3.2440 kg
		9. Butyl Cellosolve	1.0780 kg

RA may take consequential action as per Policy / Procedures.

Case No.:13/9/87-ALC1/2016	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Approved
HQ File :01/87/050/00188/AM17/	RLA File :03/94/040/00346/AM17/	Lic.No/Date:0310806729 29.07.2016	

Decision : The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 7/87-ALC1/2014 held on 13.05.2014 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Resin Synolac E 1239-65 B / Synolac 9605S-65 / Synolac 20105 - 65	1 kg	1. Glycerine	0.0364 kg
		2. Neopentyl Glycol	0.2674 kg
		3. Adipic Acid	0.1168 kg
		4. Phthalic Anhydride	0.3092 kg
		5. Mixed Xylene	0.0234 kg
		6. Solvent Naptha (C 9)	0.2659 kg
		7. Butyl Cellosolve	0.0666 kg

RA may take consequential action as per Policy / Procedures.

Case No.:54/8/87-ALC1/2016	Party Name:SHORE AUTO RUBBER EXPORTS PVT.LTD	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Deferred
HQ File :01/87/050/00166/AM17/	RLA File :31/83/040/00021/AM17/	Lic.No/Date:3110066280 05.08.2016	

Decision : A D/L No. 7/116/2014-TSW dated 21.09.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue **reminder** to the firm for submission of the requisite information.

Refused

236	Case No.:11/10/87-ALC1/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00233/AM17/	RLA File :08/24/040/00066/AM17/	Lic.No/Date:0810138479 12.08.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

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Case No.:14/9/87-ALC1/2016	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:10/87- ALC1/2016 28.09.2016	Status: Approved																
HQ File :01/87/050/00189/AM17/	RLA File :03/94/040/00425/AM17/	Lic.No/Date:0310807245 22.08.2016																	
Decision: The Committee considered the case and decided to approve the adhoc norms as under:																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">Polyamide Resin CRAYAMID 125-100/ CRAYAMID 140-100</td><td rowspan="3">1 kg</td><td>1. DIMER ACID</td><td>0.6413 kg</td></tr><tr><td>2. SOYA FATTY ACID</td><td>0.0924 kg</td></tr><tr><td>3. TRIETHYLENE TETRAMINE</td><td>0.3533 kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polyamide Resin CRAYAMID 125-100/ CRAYAMID 140-100	1 kg	1. DIMER ACID	0.6413 kg	2. SOYA FATTY ACID	0.0924 kg	3. TRIETHYLENE TETRAMINE	0.3533 kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
Polyamide Resin CRAYAMID 125-100/ CRAYAMID 140-100	1 kg	1. DIMER ACID	0.6413 kg																
		2. SOYA FATTY ACID	0.0924 kg																
		3. TRIETHYLENE TETRAMINE	0.3533 kg																
RA may take consequential action as per Policy / Procedures.																			

238	Case No.:1/9/87-ALC1/2016	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00176/AM17/	RLA File :30/24/040/00008/AM16/	Lic.No/Date:3010103822 23.08.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.				

239	Case No.:2/9/87-ALC1/2016	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00177/AM17/	RLA File :30/24/040/00005/AM16/	Lic.No/Date:3010103824 24.08.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.				

240	Case No.:3/9/87-ALC1/2016	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred
	HQ File :01/87/050/00178/AM17/	RLA File :30/24/040/00025/AM16/	Lic.No/Date:3010103823 24.08.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.				

Signature

	Case No.:3/10/87-ALC1/2016	Party Name:AHIMSA INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred	
241	HQ File :01/87/050/00225/AM17/	RLA File :08/24/040/00172/AM17/	Lic.No/Date:0810138598 02.09.2016		
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.					

	Case No.:5/10/87-ALC1/2016	Party Name:METRO TYRES LIMITED	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred	
242	HQ File :01/87/050/00227/AM17/	RLA File :30/24/040/00020/AM17/	Lic.No/Date:3010103841 15.09.2016		
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.					

	Case No.:4/10/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred	
243	HQ File :01/87/050/00226/AM17/	RLA File :03/95/040/00483/AM17/	Lic.No/Date:0310807830 16.09.2016		
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.					

	Case No.:15/10/87-ALC1/2016	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:10/87-ALC1/2016 28.09.2016	Status: Deferred	
244	HQ File :01/87/050/00237/AM17/	RLA File :05/24/040/00299/AM17/	Lic.No/Date:0510399809 22.09.2016		
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.					

Meeting ended with a vote of thanks to the Chair.

SEIKHOMANG KHGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
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